

Notice

Advocates are requested to supply copies(s) of paper book(s) including CM. Applications/X-objec., RA etc. if any) and interim/final order(s) passed by this Hon'ble Court along with fresh status of DP No. 103 of 1996, GCR No. 7 of 1997, GTC No. 7 of 1988 and ITR 84 of 1987 to Reconstruction Cell for reconstruction of burnt documents.

*T. S. S. S.*  
Assistant Registrar  
(Civil Revision Branch)

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